

has been represented that the Tehri project site is located in a seismic zone. A committee of experts has recently reviewed the matter and has concluded that adequate data and studies have been made to arrive at a safe and economic engineering structure and adequate technical expertise is available to deal with the design and construction of the Tehri dam project.

#### Harnessing of Wind Power

1086. SHRIMATI USHA CHOUDHARI : Will the Minister of ENERGY be pleased to state :

(a) the steps taken to construct wind mills from locally available materials like bamboo and wood to harness wind power and make it attractive and acceptable for drinking water, live stock, irrigation etc.;

(b) whether models, pamphlets etc. and various contraptions for producing wind power are available at subsidised price and if so, the details thereof;

(c) whether any study has been done of various places in the States where viable wind velocity is available and if so, the relevant details; and

(d) whether necessary literature drawings and blueprints, assistance will be given to the people on demand to make utilisation of wind power a vibrant reality ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). Several designs of low cost wind mills fabricated from locally available materials have been developed in the country. One such low cost wind mill unit called "Poghil" has been developed at Murugappa Chettiar Research Centre, Madras, Tamil Nadu. The wind mill made from locally available materials such as wood, bamboo, jute and canvas fabric etc. has been taken up for field testing in the Ramanathapuram district of Tamil Nadu. 50 such units have been provided to beneficiaries at a subsidised price on a trial basis. Pamphlets in local language have also been brought out.

(c) Yes, Madam. A Handbook on Wind Energy Data for India has been published by the Department of Non-

conventional Energy Sources. Wind monitoring projects have also been taken up in six States to provide detailed information for planning large wind energy projects.

(d) Encouragement and assistance in many forms including literature is being provided towards development and greater utilisation of wind energy.

[*Translation*]

#### Convention of Uniform Civil Code

1087. SHRI TARLOCHAN SINGH TUR :  
SHRI BALWANT SINGH RAMOO-  
WALIA :  
SHRI SYED SHAHABUDDIN :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether attention of Government has been drawn to the decisions taken by the national convention organised recently by the Bar Council of India to discuss the question of a uniform civil code;

(b) if so, what are the decisions and consensus of the convention; and

(c) the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) Yes, Sir.

(b) and (c). Bar Council of India submitted a report giving some suggestions on Uniform Civil Code. These suggestions are of general nature. The views of Bar Council would be studied and considered while finalising the draft of the Uniform Civil Code.

[*English*]

#### Joint Ventures with China

1088. SHRI S.M. GURADDI :  
SHRI G.S. BASAVARAJU :

Will the Minister of INDUSTRY be pleased to state :

(a) whether China has shown keen interest in setting up joint ventures with Indian firms; and